

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


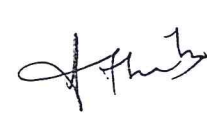
7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Aravindan
for Fox Brand & others
Counsel for Petitioner

2. R. Chelvan Kumar
Shri S. Vijayaraghavan
Counsel for R2-4


ORDER

Counsels for both the parties are present and prayed for time to make final submissions in relation to the Application filed for impleadment. Put up on **22.11.2017** at **10.30 A.M.**

-sel-

MEMBER (TECHNICAL)
ghk

-sel-

MEMBER (JUDICIAL)